

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO.....OF

Applicant(s)

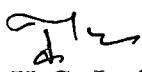
Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry	Orders of the Tribunal
	<p><u>OA No. 194/2012</u> <u>Date of order: 25/03/2013</u></p> <p>Mr A.K. Kaushik present for applicant. Mr D.P. Dhaka proxy counsel for Mr Vinit Mathur present for respondents.</p> <p>Both the counsel submits that by way of letter dated 02.01.2013 of General Manager Telecom District, Bhilwara, the suspension of the applicant has been revoked with immediate effect. Therefore, this OA has rendered infructuous.</p> <p>Accordingly OA is dismissed as infructuous one.</p> <p> (Justice K.C. Joshi) Member (J)</p> <p>ss</p> <p></p>